

Out of these, 5 companies including 4 sick companies, reported losses for 2001-02. The total loss reported by these companies for 2001-02 is Rs. 2142.48 crore.

(b) Parameters/norms, governing the determination of subsidy payments, are applied uniformly to all urea manufacturing units, whether they are in private sector, public sector or cooperative sector.

#### **Revival of sick fertilizer units**

†1090. SHRI RAMADHAR KASHYAP: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal for revival of certain sick fertilizer companies in the public sector;

(b) if so, the names thereof; and

(c) the amount required to make these companies productive?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): (a) to (c) The Government have decided to close down the Hindustan Fertilizer Corporation Ltd., Fertilizer Corporation of India Ltd. and Saladipura & Dehradun units of Pyrites, Phosphates and Chemicals Ltd. Decision on revival of Project & Development India Ltd. and remaining units of Pyrites, Phosphates and Chemicals Ltd. has been deferred by the Government.

#### **Enforcement of New Pharmaceutical Policy**

1091. SHRI P. PRABHAKAR REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to answer to Unstarred Question No. 2095, given in the Rajya Sabha on the 20th March, 2002 and state:

(a) whether the new pharmaceutical policy has been enforced;

(b) if so, the details thereof; and

(c) if not, the reasons therefor and by when the same is likely to be implemented?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): (a) to (c) A Public Interest Litigation in Karnataka High Court has resulted in an order dated 12.11.2002 which stops the Government from implementing the price control regime of the Pharmaceutical Policy-2002.

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†Original notice of the question was received in Hindi.